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Title: Need to ensure accessibility of toilet facility to the needy and poor people in Hoshiarpur parliamentary constituency in Punjab.

SHRIMATI SANTOSH CHOWDHARY (HOSHIARPUR): There is an urgent need for the toilets in Rural as well as urban area in my Hoshiarpur parliamentary constituency. Most of the habitants are poor and belong to scheduled castes and backward classes. Government of India is providing crores of rupees for sanitation purpose. But a large section of population in each village and slums are deprived of the basic need with regard to toilet facilities. It is a cruel joke upon the poor masses who are forced to defecate in the open. Whenever I visit the places in my constituency, the main demand from the girls and ladies is to provide toilets. Therefore, right to toilets is indisputably a basic and universal human right and is linked with the right to housing shelter and privacy. Denial of this right could amount to cruel inhuman and degrading treatment.

I request Hon'ble Minister for Rural Development to direct the state Government to provide toilets in my Hoshiarpur parliamentary constituency for needy population and bring improvement in the quality of life and save them from acute diarrhoea, dysentery and cholera and also save the life of girls and women from any kind of violence due to going to open and dark places for defecation.